

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 12th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA-22 of 2014 in
DFR-2897 of 2013**

Kerala State Electricity Board ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.T. George

ORDER

**IA-22 of 2014
*(Appl. for condonation of delay)***

Even though service has been effected, nobody has entered appearance on behalf of the Respondents.

Post the matter on **18.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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